

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 397/TT/2025

Subject : Petition for approval under Regulation 15(1)(a) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the truing up of the transmission tariff for the 2019-24 period and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the determination of the transmission tariff for the 2024-29 period for 400 kV D/C Teesta III HEP-Kishanganj Transmission Line.

Petitioner : Sikkim Power Transmission Limited (SPTL)

Respondents : PTC India Limited and Others

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Date of Hearing : **14.7.2026**

Parties Present : Shri Vidhan Vyas, Advocate, SPTL
Shri Syed Haider Shah, Advocate, SPTL
Ms. Harsha Manav, SPTL

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought one week's time to file an amended Petition in the present matter.

2. None appeared on behalf of the Respondents, despite notice.
3. After the hearing, the Commission directed the Petitioner to file the following information on an affidavit, with a copy to the Respondents, within a week:
 - (a) File the amended Petition; and
 - (b) Submit the information sought vide RoP dated 17.2.2026.
4. The Commission further directed the Respondents to file their respective replies to the amended Petition, if any, within two weeks, with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.



5. The Petition will be listed for hearing on **21.8.2026**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

